

27

OA 481/96

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p>O.A.NOS. 439, 481, 609, 616, 670, 772, 793, 801, 811, 862, 863, 864, 912, 924 and 932 of 1996</p>
Order dated 25.1.1999	<p>Order pronounced in open Court. As per the observations and directions contained in the order dated 25.1.1999 in separate sheets attached to the record of OA No.439 of 1996, all the fifteen Original Applications are disposed of. No order as to costs.</p> <p>✓ V.W.M VICE-CHAIRMAN 25.1.99</p>